

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-84 of 2014 in
Appeal No. 146 of 2012**

Dated : 11th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh Mini Steel Plant Association ... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Chinmoy Pradip Sharma
Mr. Sayan Ray**

ORDER

The learned counsel presently appearing for the Applicant/Appellant seeks some more time to file the better affidavit. As a last chance, the time is given.

Post the matter on **27.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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